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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

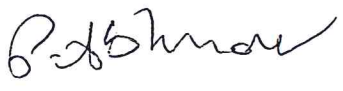

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/206/2016
NAME OF THE PETITIONER(S) : A. Ramasubbu
NAME OF THE RESPONDENT(S) : M/s ANRA Pharmaceuticals Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1)	Abhinav Parthasarathy For T.K. Bhaskar	Counsel for Respondents	
2)	S.M. Meera Mohideen for John	Counsel for Petitioner	

ORDER

Counsels representing both the parties are present. Counsel for respondents filed counter and provided a copy of the counter to the other side. Counsel for petitioner prayed for time to file rejoinder. Time is extended at request. Put up on 05.01.2018.

-sd-

S Vijayaraghavan
Member (Technical)

-sd-

K Anantha Padmanabha Swamy
Member (Judicial)